

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 205 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

R. Kandasamy,
Vasavi College Post,
Erode.

The Government of India,
Rep by its Secretary, Ministry of
Environment and Forests, New Delhi
and 8 others.

Legal Practitioners for Applicant(s)

M/s D. Balachandran, R. Subramaniam,
S. Saravanan

Legal practitioners for respondent(s)

Mr. E. Manoharan for R2 to R4
Mrs. H. Yasmeen Ali for R5 and R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Applicant & counsel not present. Mr. Adithya Reddy files Vakalat for R8. R1 to R4, R5, R6, R7, R9 side no representation. For filing reply of R5, R6, R8 & private notice to R1 call on 06.03.2018. (Tmt. Meena Satheesh) Registrar